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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/BB / 2018	For hearing	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	Shri Balram R Roa Advocate

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATUR

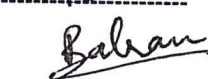
① KRISHNA.S.VYAS

PETITIONER



② BALRAM.R.RAO

RESPONDENT




PETITIONER/s :

RESPONDENT/s :

**ORDER**

Heard Shri Krishna Vyas, learned counsel for the Petitioner and Shri Balram R.Rao, learned Counsel for the Respondent. Learned Counsel for the respondent is directed to file the property details of the Corporate Debtor. Post the case on 06.08.2018.



Member(T)

Prema Murray - Steno



Member(J)